

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition Nos. 22/GT/2017 & 16/TT/2017**

**Date: 21.3.2018**

To,

The Director (Power Regulation)  
Bhakhra-Beas Management Board  
SLDC Complex, Industrial Area Phase-I,  
Chandigarh-160002

Sir,

Subject: Approval of tariff for BBMB hydro generation project for the period 2014-19 –  
**Petition No. 22/GT/2017**

Approval of tariff for BBMB Transmission systems and SLDC for the period  
2014-19 – **Petition No. 16/TT/2017**

Ref.: Your letter No. 1626-27/ BMC-202 dated 15.3.2018

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With reference to your letter dated 15.3.2018 on the above subject, I am directed to inform that the time to file additional information vide ROP of the hearing dated 20.2.2018 has been extended till 12.4.2018. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained. The next date of hearing of these petitions shall be intimated in due course.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)